

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 120(ND)11
CA. NO.

CORAM:

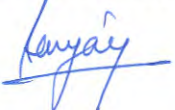
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.05.2017


NAME OF THE COMPANY: M/s. Shiv Charan Dua & Anr Vs M/s. Dua Pharmaceuticals Pvt Ltd. & Ors.

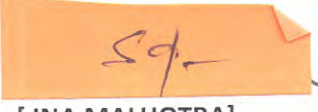
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SANJAY KHANNA	Adm	for Respondents -	

Order

Learned counsel for the respondents submits that there has been a settlement with petitioner no. 2 as is evident from order dated 20th December 2016. None has appeared on behalf of petitioner no. 1. Court notice be issued to the petitioner no. 1 as well as to his counsel returnable on 20th July 2017.


[S.K. MOHAPATRA]
MEMBER [T]
(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]